wages payable in *Cash* and kind in the various States/Administrations is appended. *[See* Appendix CXXVIII, Annexure No. 99]. In some other States it has been notified that workers may be paid partly in cash and partly in kind. It is difficult to indicate the average fates of wages.

(b) International comparison of wages are subject to many reservations, it is particularly so with respect to agriculture than for other activities. The nature of the work carried out by thfl different categories of farm workers and the length of the working day and week show considerable variation from one country to another. Seasonal fluctuations in agricultural wages are more important in some countries than in others. As such strict international comparison of wages in respect of agricultural workers is difficult. However, some information regarding wages in agriculture in certain countries of the world is available in table No. 21 of the Year Book of Labour Statistics 1982 published by the international Labour Organisation, Geneva.

बिहार के क्षेत्रीय मनिष्य निधि त्रायुक्त के कार्यालय के अधिकारी

2815. श्री हुक्मदेव नारायण यादवः क्या श्रम ग्रौर पुनर्वास मत्री 1 ग्रगस्त, 1983 को राज्य सभा में तारांकित प्रश्न 110 के दिए गए उत्तर को देखेंगे ग्रौर यह बताने की कुपा करेंगे कि:

- (क) क्षेत्रीय भविष्य निधि श्रायुक्त बिहार के अधिकारियों की गोपनीय पंजियों में की गई प्रतिकूल प्रविष्टियों से संबंधित मामलों को निपटाने के लिये क्या कदम उठाई गये हैं
- (ख) श्रव तक कितने मामले निप-टाये जा चुके हैं और कितने मामले लंबित हैं ; ग्रौर

(ग) दोषी पाये गये ग्रिधिकारियों के विरुद्ध श्रव तक क्या कार्यवाही का गई है?

श्रम और पुनर्वास मंत्री (श्री बोरेन्द्र पाटिल): (क) से (ग) अपेक्षित सूचता एकत्र की जा रही है तथा समा-पटल पर रख दी जाएगी।

Refusal to LPG refills to Army Personnel on transfer

2816. SHRI ROBIN KAKATI: Will the Minister of ENERGY be pleased to state:

- (a) whether Government are awarei that families of army personnel are facing a lot of hardship due to Gas Agency de'alers' refusal to provide LPG refills to old LPG consumers on transfer to other siations particularly in the Contonment
- . outside the Municipal limit in Bhatinda District (Punjab) and Ganganagar District (Rajasthan); 'and
- (b) if so, what are th_e reasons therefor and the action proposed t_0 be taken by Government in the matter.

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA): (a) and (b) A representation regarding supply of gas connection in are'as falling outside the service jurisdiction of LPG distributors has been received and is under examination.

Creation of Office of 'Emeritus Chairman

2817. SHRI DHULESHWAR MEENA. Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether Government are aware that some public limited companies have created an office of 'Emeritus Chairman',
 - (b) if so, which are these companies;
- fc) whether this office is envisaged in the Companies Act or the Rules made